

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1228

Dated: 13/2/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs

S.No	Name of the Court.	Sal	POL	O.E	Elect.	2071-P&ORB (NPS)	Uniform	Tele	T.E.
1.	Pr. D&S Judge, Kathua.	----	0.10	----	----	0.125	----	----	----
2.	Pr. D&S Judge, Srinagar	----	----	----	----	0.30	----	----	----
3.	Pr. D&S Judge, Shopian.	----	0.10	----	----	----	----	----	----
4.	Pr. D&S Judge, Ramban.	----	----	----	----	----	----	0.10	----
5.	2 nd . Addl. D&S Judge, Sgr.	----	----	0.20	----	----	----	----	----
6	C.J.M. Ganderbal.	----	0.40	----	----	----	----	----	----
7	C.J.M. Shopian.	----	0.30	0.10	----	0.01	----	----	----
8	C.J.M. Rajouri.	----	----	0.20	----	----	----	----	----
9	C.J.M. Samba.	5.25	0.10	----	----	----	0.60	----	----
10.	City Judge, Jammu.	----	0.20	----	0.05	----	0.20	----	----
11	Excise Magistrate, Jammu.	----	0.10	----	----	----	----	----	----
12	Elect. Magistrate Jammu.	----	0.20	0.10	----	----	----	----	----
13	Spl.Mob. Mag. Anantnag.	----	0.10	0.15	----	----	----	----	----
14.	Spl.Mob. Mag. Srinagar.	----	----	0.15	----	----	----	----	----
15	Munsiff, Sunderbani.	----	0.08	----	----	0.07	----	----	----
15.	Munsiff, Charasharief.	----	----	0.20	0.63	----	----	----	----
16.	Munsiff, Udhampur.	----	0.08	----	----	----	----	----	----
17.	Munsiff, Dooru.	3.75	----	----	----	----	----	----	----
18.	Munsiff, Ganderbal.	----	0.15	----	----	----	----	----	----
19.	Munsiff, Ukhral.	----	----	0.10	----	----	----	----	0.10
20.	Munsiff, Gurez.	----	----	----	----	0.20	----	----	----
	For Misc. Courts.								
1.	Pr. D&S Judge, Kathua.	0.40	----	----	----	0.04	----	----	----
2.	Pr. D&S Judge, Samba.	0.50	----	----	----	----	----	----	----

By Order.

[Signature]
Deputy Registrar (Acctts) 13/2/17

No: 30022-58/AC Dated: 13/2/2017

Copy to the

- 1-4 Pr. D&S Judge, Kathua/Shopian/Srinagar/Ramban/Samba.
- 5. 2nd. Addl. D&S Judge, Srinagar..
- 6-9 C.J.M. Ganderbal/Shopian/Samba/Rajouri.
- 10. City Judge, Jammu.
- 11. Judge, Small Causes Court Srinagar.
- 12 Excise Magistrate, Jammu.
- 13. Electricity Magistrate, Jammu.
- 14-15 Spl. Mobile Magistrate, Anantnag/ Srinagar (Under 13th F.C)
- 16-22. Munsiff, Sunderbani/Charasharief/Udhampur/Dooru/Ganderbal/Ukhral/Gurez.
- 23 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 24. Try. Officer, Saddar Try. Srinagar.
- 25-37 Try Officer, Kathua/Shopian/Ramban/Samba/Ganderbal/Rajouri/Anantnag/Sunderbani/Charasharief/.Udhampur/Dooru/Ramsoo/Gurez
- for information and n/a.

38

Order file.

He will be coming to up-branch
[Signature]

[Signature]
Deputy Registrar (Acctts) 13/2/17